## GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 3634**

### TO BE ANSWERED ON DECEMBER 07, 2016

#### **URBAN POPULATION**

### No. 3634 SHRI JAYADEV GALLA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether urban population is likely to increase by 300 million by 2050 as per United Nations World Cities Report;
- (b) if so, the details thereof and the Government's reaction thereto; and
- (c) the details of long-term policies plans being framed by the Government in this regard?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH)

(a) & (b): Yes, Madam. As per United Nations, Department of Economic and Social Affairs report titled "World Cities Report 2016," India's urban population is likely to increase by an additional 300 million by the year 2050. The Government views rapid urbaisation as an opportunity for economic development. Urban Development is a State Subject. Government of India supports the efforts of State Governments by implementing various schemes and by providing technical and financial assistance to States. The Government has launched programmes of (i) The Smart City Mission which aims to cover 100 cities in the country for improving infrastructure and services including smart solutions and area based development. (ii) Atal Mission for Rejuvenation and Urban Transformation (AMRUT), covering 500 cities of the country having population more than 1 lakh and other identified categories, for

providing financial assistance to Mission cities for water supply, liquid waste management, development of city parks and non motorized transport. (iii) The Swachh Bharat Mission (SBM) covers all urban local bodes of the country and provides financial assistance for construction of individual household toilets, community and public toilets and for scientific management of solid waste.

- (c): Urban Development is a State Subject. Government has issued the following important policies/advisories for States:
  - (i) Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines.
  - (ii) Model Building Bye-Laws (MBBL), 2016
  - (iii) National Urban Transport Policy
  - (iv) Harmonised Guidelines and Space Standards for Barrier Free Built Environment for Persons with Disability and Elderly Persons.
  - (v) National Urban Sanitation Policy
  - (vi) Manuals on Water Supply & Treatment, Sewerage an Sewage Treatment, Solid Wastage Management and their maintenance.
  - (vii) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Reforms (given in annexure).

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# Annexure referred to Lok Sabha Unstarred Question No. 3634 for answer on 07.12.2016 regarding Urban Population

Reforms Milestones and Timelines for Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Cities

S.	Type	Milestones
1 1	E-Governance	Digital ULBs  1. Creation of ULB website. 2. Publication of e-newsletter. Digital India Initiatives 3. Support Digital India (ducting to be done on PPP mode or by the ULB itself). Coverage with E-MAAS (from the date of hosting the software)  Registration of Birth, Death and Marriage, Water & Sewerage Charges, Grievance Redressal, Property Tax, Advertisement tax, Issuance of Licenses, Building Permissions, Mutations, Payroll, Pension, E-procurement,
2	Constitution and professionalization of municipal cadre	<ul> <li>Personnel Staff management and</li> <li>Project management</li> <li>1. Establishment of municipal cadre.</li> <li>2. Cadre linked training.</li> <li>3. Policy for engagement of interns in ULBs and implementation.</li> <li>4. The State will prepare a Policy for right-sizing the number of municipal functionaries depending on, say, population of the ULB, generation of internal resources and expenditure on salaries.</li> </ul>
3	Augmenting double entry accounting	Complete migration to double entry accounting system and obtaining an audit certificate to the effect from FY2012-13 onwards.     Appointment of internal auditor.     Publication of annual financial statement on website.
4	Urban Planning and City level Plans	<ol> <li>Preparation of master Plan using GIS.</li> <li>Preparation of Service Level Improvement Plans (SLIP), State Annual Action Plans (SAAP)</li> <li>Establish Urban Development authorities.</li> <li>Make action plan to progressively increase Green cover in cities to 15% in 5 years.</li> <li>Develop at least one Children park every year in AMRUT cities.</li> <li>Establish a system for maintaining of parks, playground and recreational areas relying on People Public Private Partnership (PPPP) model.</li> <li>Make a State level policy to implement the parameters given in National Mission for sustainable Habitat.</li> </ol>

S. No.	Туре	Milestones
5	Devolution of funds and functions	<ol> <li>Ensure transfer of 14<sup>th</sup> FC devolution to ULBs.</li> <li>Appointment of State Finance Commission (SFC) and making decisions.</li> <li>Implementation of SFC recommendations within timeline.</li> <li>Transfer of all 18 functions to ULBs.</li> </ol>
6	Review of Building by-laws	<ol> <li>Revision of building bye laws periodically.</li> <li>State to formulate a policy and action plan for having a solar roof top in all buildings having an area greater than 500 square meters and all public buildings.</li> <li>State to formulate a policy and action plan for having Rain water harvesting structures in all commercial, public buildings and new buildings on plots of 300 sq. meters and above.</li> <li>Create single window clearance for all approvals to give building permissions.</li> </ol>
7	Set-up financial intermediary at state level	Establish and operationalize financial intermediary- pool finance, access external funds, float municipal bonds.
8(a)	Municipal tax and fees improvement	<ol> <li>Atleast 90% coverage,</li> <li>Atleast 90% collection,</li> <li>Make a policy to, periodically revise property tax, levy charges and other fees,</li> <li>Post Demand Collection Book (DCB) of tax details on the website,</li> <li>Achieve full potential of advertisement revenue by making a policy for destination specific potential having dynamic pricing module.</li> </ol>
8(b)	Improvement in levy and collection of user charges	<ol> <li>Adopt a policy on user charges for individual and institutional assessments in which a differential rate is charged for water use and adequate safeguards are included to take care of the interests of the vulnerable,</li> <li>Make action plan to reduce water losses to less than 20% and publish on the website,</li> <li>Separate accounts for user charges,</li> <li>Atleast 90% billing</li> <li>Atleast 90% collection.</li> </ol>
9	Credit Rating Energy and	<ol> <li>Complete the credit ratings of the ULBs</li> <li>Energy (Street lights) and Water Audit (including non-revenue</li> </ol>
	Water audit	<ul> <li>water or losses audit),</li> <li>2. Making STPs and WTPs more energy efficient,</li> <li>3. Optimize energy consumption in street lights by using energy efficient lights and increasing reliance on renewable energy,</li> <li>4. Give incentives for green buildings (e.g. rebate in property tax or charges connected to building permission/development charges</li> </ul>
11	Swachh Bharat Mission	<ol> <li>Elimination of open defecation,</li> <li>Waste Collection (100%),</li> <li>Transportation of Waste (100%)</li> <li>Scientific Disposal (100%)</li> </ol>